

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.206
C.P. (IB)/298/AHM/2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

CBRE SOUTH ASIA PRIVATE LIMITED
Vs
MASCOT SOUTH ASIA LLP

.....Applicant

.....Respondent

Order delivered on: 14/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Bhash Mankad, Adv
For the Respondent :None

ORDER

Argument is heard. Respondent counsel not present.

List for further consideration on 02.07.2024

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DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-sd-

CHITRA HANKARE
MEMBER (JUDICIAL)